

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2022 (TUESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1. | I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Adarsh Buildestate Ltd & Ors Vs. Union of India With | Mahesh Agarwal | Ashim Sood-SFIO |
| 2. | Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors. | Dr. M.K. Pandey | Zoheb Hossain-ED |

For Admission (Fresh Case)

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|----|---------------------------------|---|--------------|--|
| 3. | Comp. App. (AT) No. 155 of 2022 | The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S. A R. I & Ors. | Vijaya Singh | |
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For Admission (After Notice)

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| 4. | Comp. App. (AT) No. 88 of 2022 | Ajay Kumar Agrawal & Ors. Vs. Rancy Construction Pvt. Ltd. & Ors. | Akshat Singh | Jatin Mongia-R1 to R3 Gaurav Mitra-R5 to R19 |
|----|--------------------------------|---|--------------|---|

For Hearing

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| 5. | Comp. App. (AT) (Ins) No. 510 of 2021 | Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) | Apoorv Singhai Stuti Chopra | Atishay Jain Tanushree Sogani-R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3 |
| 6. | Comp. App. (AT) (Ins) No. 884 of 2021 | Mukul Somany Vs. DBS Bank Ltd. & Anr. | Sonia Dube | Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 |
| 7. | Comp. App. (AT) No. 40 of 2021 | Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors. | Harshal Kumar | Deep Dhamija Hemant Phalpher S. Karunamoorthy D. N. Goburdhun-R3 |

For Hearing

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|------------|--|---|---------------|--|
| 8. | Comp. App. (AT) (Ins) No. 593 of 2021 (PH) | Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With | Rishabh Jain | Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri |
| 9. | Comp. App. (AT) (Ins) No. 656 of 2021 (PH) | Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With | Shikhil Suri | Rishab Jain |
| 10. | Comp. App. (AT) (Ins) No. 659 of 2021 (PH) | Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With | Dhruv Gupta | Rishab Jain-R3 |
| 11. | Comp. App. (AT) (Ins) No. 694 of 2021 (PH) | Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With | Kartik Seth | Shikhil Suri |
| 12. | Comp. App. (AT) (Ins) No. 703 of 2021 (PH) | Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With | Dibya Nishant | Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishabh Jain-R3 Gaurav Katiyar-RP |
| 13. | Comp. App. (AT) (Ins) No. 736 of 2021 (PH) | Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With | Sanjay Khanna | Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar |
| 14. | Comp. App. (AT) (Ins) No. 912 of 2021 (PH) | Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors. | Soumya Kumar | Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2 |

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By order of Hon'ble Chairperson
-sd/-
Registrar